

Bill Summary

The Himachal Pradesh Municipal Corporation (Amendment) Bill, 2023

- The Himachal Pradesh Municipal Corporation (Amendment) Bill, 2023 was introduced on April 3, 2023. It replaces the Himachal Pradesh Municipal Corporation (Amendment) Ordinance, 2023. The Bill amends the Himachal Pradesh Municipal Corporation Act, 1994. The Act provides for establishment of municipal corporations.
- **Total number of wards:** For electing Councillors, the Act prescribes criteria for dividing a municipal area into wards. It specifies the total number of wards in Municipal Corporations should not be more than 41. The Bill reduces the maximum number of wards to 34. The change will come into effect retrospectively from January 24, 2023.

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